With regard to upward revision/ change of norms, it is mentioned that the Government of India has revised the list of items and norms of assistance under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 8th April 2015.

Overhaul of CRPF

894. SHRI R. VAITHILINGAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is contemplating an overhaul of the CRPF and turn it into a world class counter-insurgency force in order to keep pace with the dynamic nature of insurgency and terror situations;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to formulate a suitable reorganisation and restructuring plan for CRPF in the light of the requirements due to different threats to internal security in the country and its time-bound implementation/execution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The CRPF is deployed to assist the civil administration under the State Governments/Union Territory Administrations in the matter relating to maintenance of public order, internal security and counter insurgency. The strengthening of CRPF, by restructuring and re-organising it from time to time, is a continuous and ongoing process. The Government takes suitable steps as per the requirements to keep pace with the dynamic nature of insurgency and law and order situations.

Setting up of medical colleges and medical educational institutions by ESIC

895. SHRIMATI SASIKALA PUSHPA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that ESIC has decided not to set up any Medical Colleges and also not to set up any Medical Educational Institutions in future;
 - (b) if so, the reasons therefor, and
- (c) the status of the Medical Colleges/Medical Educational Institutions that were already functional and which were recently opened *viz.*, their affiliation, their administrative control will be exercised by whom, etc.?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT

[23 Novemb

(SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir. The Employees' State Insurance Corporation (ESIC) has decided at its 165th meeting held on 07-04-2015 that ESIC will neither set up any other Medical College nor any other new Medical Education (Institution in future after considering the issue, taking into account the interest of IPs, Students and suggestions of Stakeholders and State Government".

(c) The status regarding Medical Colleges set up by the ESIC and already functional is as under:

Medical Colleges under the administrative control of ESIC-

Sl. No. Location	Status
1. Haryana (Faridabad)	2nd batch MBBS (2016-17) has been admitted
2. Karnataka (Rajajinagar, Bengaluru)	5th batch MBBS (2016-17) has been admitted
3. Karnataka (Gulbarga)	4th batch MBBS (2016-17) has been admitted
4. Tamil Nadu (K.K. Nagar, Chennai)	4th batch MBBS (2016-17) has been admitted
5. Telangana (Sanath Nagar, Hyderabad)	1st batch MBBS (2016-17) has been admitted
6. West Bengal (Joka, Kolkata)	4th batch MBBS (2016-17) has been admitted
Medical College under the administrative	control of State Government:
Sl. No. Location	Status
1. Coimbatore, Tamil Nadu	1st batch MBBS (2016-17) has been admitted

Benefits to workers in more sectors under ESIC and EPF

896. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Central Government iis planning to extend benefits under the ESIC and EPF for construction workers, auto and cycle-rickshaw drivers. Anganwadi and ASHA workers in a phased manner; and